

भारत सरकार

वित्त मन्त्रालय, राजस्व विभाग

केन्द्रीय उत्पाद शुल्क एवं सीमा शुल्क बोर्ड

केन्द्रीय राजस्व नियन्त्रण प्रयोगशाला

हिल साइड रोड, पूसा, नई दिल्ली - 110012



Government of India

Ministry of Finance, Department of Revenue
Central Board of Excise & Customs

Central Revenues Control Laboratory

Hillside Road, Pusa, New Delhi - 110012

Tel.-01125847926/25843494/25843499; Telefax-01125843495

F.No. 720-Adm./Per/97/1272

Dated 12th April 2017

To,

Ms. Ritu B. Tichkule,
D/o Shri G.C. Jain,
Surveyor, 81, Sanichri Hills,
Near Bunglow School,
Sagar (M.P)- 470002.

Sub:- Notice under Rule 12(2) of CCS (Leave) Rules-regarding.

Whereas you are unauthorisedly absent from duty at GOAW, Neemuch w.e.f 28.11.2005 without getting your leave sanctioned and, as such, you have been absent from duty for a continuous period exceeding five years. As such, in terms of sub-rule (2) of Rule 12 of the CCS (Leave) Rules, 1972, you appear to have deemed to have resigned from the Government service. Whereas, therefore, as per proviso to said sub-rule (2), vide notice of even no. dated 30.03.2017 you were called upon to explain the reasons for your absence from duty w.e.f 28.11.2005, within 10 days, i.e., by 09.04.2017. Whereas, you have failed to furnish any explanation till date. Now, therefore, you are once again called upon to explain the reasons for your absence from duty w.e.f 28.11.2005, within 07 days, i.e., by 19.04.2017, failing which it will be presumed that you have no explanation to offer and the matter shall be decided ex-prate with reference to available records.


(Sandeep Prakash)
Director(RL)

Copy forwarded for information and necessary action:-

1. The General Manager, GOAW, Neemuch.
2. The Chemical Examiner (Incharge), GOAW, Neemuch.
3. The Web Manager, CBEC, New Delhi -with a request to upload this notice on the CBEC website.